ASSAM ACT V OF 1953

## THE ASSAM FINANCE ACT, 1953

(Passed by the Assembly)

(Received the assent of the Governor on the 30th March 1953)

(Published in the Assam Guzette, Exraordinary, dated the 30th March 1953)

Act

to fix the rates at which Agricultural Income shall be taxed under the Assam Agricultural Income Tax Act, 1939.

Preamble. WHEREAS it is expedient to fix the rates at which Agricul-

tural Income shall be taxed, under the Assam Agricultural Assam Act Income Tax Act, 1939, it is hereby enacted as follows:— iX of 1939.

Short title 1. (1) This Act may be called the Assam Finance Act, and extent. 1953.

(2) It extends to the whole of Assam.

2. The rates of Agricultural Income Tax for the year Assam Act beginning on the 1st April, 1953, shall, for the purpose of 1X of 1939. Sections 3 and 6 of the Assam Agricultural Income Tax Act, 1939, be the rates given below:—

Rates of A. In the case of every Hindu Undivided or Joint

Agricultural family:

Tax.

(a) At the rate applicable under the list of rates contained in paragraph B below to a sum equal to the share of a brother if such share exceeds Rs.6,000;

(b) At four pies in the rupee, if the share of the brother is Rs.6,000 or less.

B. In the case of every individual, firm and other Association of persons (other than Companies):—

(a) On the first Rs.1,500 of total Nil.

(b) On the next Rs.3,500 of total Nine pies in income. the rupee.

(c) On the next Rs.5,000 of total One anna and three pies in the rupee.

(d) On the next Rs.5,060 of total Two annas and six pies in the rupee.

(e) On the balance of total income Four annas in the rupee.

C. In the case of every Company:
On the whole of total income ... Four annas in the rupee.

Provided always that—

(i) No agricultural income-tax shall be payable on a total agricultural income which does not exceed Rs.3,000, and

(ii) the agricultural income-tax payable shall in case exceed half the amount by which the total agricultural income exceeds Rs.3,000.

[Price anna 1 or 1d.]

A.G.P. (Leg.) No.4/54-1125-12-7-1954.